## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER : TCP/191/2016

NAME OF THE PETITIONER(S) : Emirates Trading Agency LLC

NAME OF THE RESPONDENT(S) : M/s ETA engineering Ltd & 7 Others

UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) **SIGNATURE** DESIGNATION

REPRESENTATION BY WHOM

P. H. Arvind Pandean S. Adv. Conselfer R7G8

for M. Snicharen Rangervaja,
Szivihani

counsel for 1,5,6

Shivetha Vanidevan

2. FOI R. Parthasarathy Madhan Babu, Vishnumohan

3. Ar. L.S. molavesan Jr. Adv.

Ar K. howtham Cemer

4. S. Aravindan for fox Mandal & Associated Counsel feel 2-4 Counsel & Petitioner

## ORDER

Counsel representing the Applicant in CA-1/2016 present. Counsel for R1 present and prayed time since the senior counsel is out of country. At request of both the parties, the matter is posted for final hearing pertaining to the maintainability of the main petition. Put up on **05.01.2017 at 10.30 A.M.** 

(Ch Mohd Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)